

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:415

ANSWERED ON:17.12.2009

AUDIT OF MAINTENANCE PROCEDURE

Reddy Shri Mekapati Rajamohan;Singh Shri Uday Pratap

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Directorate General of Civil Aviation (DGCA) has initiated an audit of maintenance procedure of major airlines to check whether the projected losses in this fiscal year are leading to a compromise on passenger safety;

(b) if so, the details thereof;

(c) whether some airlines are not following proper safety measures in view of losses; and

(d) if so, the measures taken to ensure that the airlines are adopting complete safety measures?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) to (d):- A Statement is laid on the Table of the House.

Statement referred to in parts (a) to (d) of the Lok Sabha Starred Question No. 415 for 17.12.2009 regarding `Audit of Maintenance Procedure`.

(a) and (b):- Directorate General of Civil Aviation (DGCA) conducts technical audits of the maintenance procedures of major airlines. During these technical audits, it is checked whether any compromise is made with regard to spare parts, components etc. and whether it is due to shortage of funds.

(c):- DGCA audit has shown no such compromise.

(d):- Does not arise.